

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF MAHESHWARY ISPAT LIMITED

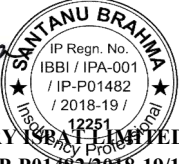
Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	MAHESHWARY ISPAT LIMITED
2	Date of incorporation of corporate debtor	14-02-1997
3	Authority under which corporate debtor is incorporated / registered	RoC Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB1997PLC082922
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office (as per MCA records): P-5, Kalakar Street, Kolkata - 700007 West Bengal
6	Date of closure of Insolvency Resolution Process	Not Applicable. [Note: (a) Winding up proceedings under Companies Act, 2013 transferred by Hon'ble High Court (HC) of Calcutta (CP/560/2011 & other applications) to Hon'ble NCLT, Kolkata vide order dtd. 17.05.2022 of Hon'ble HC of Calcutta. (b) The Hon'ble Tribunal vide order dtd. 19.12.2023 (received on 10.01.24) appointed the undersigned as the Liquidator upon an application filed by one of the creditor, praying for direction for appointment of a Liquidator under the provisions of the Insolvency and Bankruptcy Code, 2016].
7	Liquidation commencement date of corporate debtor	19.12.2023 (The order dtd. 19.12.2023 of Hon'ble NCLT, Kolkata received on 10.01.24)
8	Name and registration number of the insolvency professional acting as liquidator	CA Santanu Brahma Regn. No.: IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9	Address and e-mail of the liquidator, as registered with the Board	AH – 276, Salt Lake, Sector – II, Kolkata – 700091 IBBI Regd Email: ip.santanubrahma@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	AH – 276, Salt Lake, Sector – II, Kolkata – 700091 Process Email ID: ld.milbc@gmail.com
11	Last date for submission of claims	18.01.2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of the liquidation of MAHESHWARY ISPAT LIMITED on 19.12.2023 (order copy received on 10.01.24).

The stakeholders of MAHESHWARY ISPAT LIMITED are hereby called upon to submit their claims with proof on or before 18-01-2024 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



CA Santanu Brahma
Liquidator of MAHESHWARY ISPAT LIMITED
IBBI Regn No. IBBI/IPA-01/IP-P01482/2018-19/12251 (AFA valid till 04.10.2024)

Kolkata, the 15th January 2024

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF MAHESHWARY ISPAT LIMITED		
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10.	Address and e-mail to be used for correspondence with the liquidator	AH – 276, Salt Lake, Sector – II, Kolkata – 700091 Process Email ID: ld.milibc@gmail.com
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Sd/-

CA Santanu Brahma

Kolkata, the 15th January 2024

Liquidator of MAHESHWARY ISPAT LIMITED

IBBI Regn No. IBBI/PA-01/IP-P01482/2018-19/12251 (AFA valid till 04.10.2024)

আগ্রহী বিড়লা

বদলে যেতে পারে আইপিএলের মূল স্পনসর। গত দু'বছর স্পনসর ছিল টাটা গোষ্ঠী। এবার নতুন করে দরপত্র চাওয়া হয়েছে। আগ্রহ দেখিয়েছে আদিত্য বিড়লা গোষ্ঠী। সূত্রের খবর, তারা নাকি বছরে ৫০০ কোটি টাকা পর্যন্ত খরচ করতে রাজি। গত দু'বছরে টাটা দিয়েছিল ৬৭০ কোটি।

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